

**Participants :** [Ramesh Shri Jairam](#)

an>

Title : Motion for election of two members to Rubber Board (Motion Adopted).

MR. SPEAKER: We shall now take up Item No.6.

THE MINISTER OF STATE IN THE DEPARTMENT OF COMMERCE, MINISTRY OF COMMERCE AND INDUSTRY (SHRI JAIRAM RAMESH): Sir, I beg to move:

“That in pursuance of Sub-section (3) (e) of Section 4 of the Rubber Act, 1947, read with rule 4(1) of the Rubber Rules, 1955, the Members of this House do proceed to elect, in such manner as the Speaker may direct, two Members from among themselves to serve as Members of Rubber Board, subject to the other provisions of the said Act and Rules made thereunder.”

श्री मोहन सिंह (देवरिया) : अध्यक्ष महोदय, मैं एक निवेदन करना चाहता हूँ।

MR. SPEAKER: Is it on this matter?

श्री मोहन सिंह : जी नहीं, पहले इसे हो जाने दें।

MR. SPEAKER: The question is:

“That in pursuance of Sub-section (3) (e) of Section 4 of the Rubber Act, 1947, read with rule 4(1) of the Rubber Rules, 1955, the Members of this House do proceed to elect, in such manner as the Speaker may direct, two Members from among themselves to serve as Members of Rubber Board, subject to the other provisions of the said Act and Rules made thereunder.”

*The motion was adopted.*

---

MR. SPEAKER: We shall take up Calling Attention sometime next week[\[s12\]](#).

